

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.308
TO BE ANSWERED ON 05.02.2018

WELFARE AND DEVELOPMENT OF TRIBAL POPULATION

308. SHRI ANOOP MISHRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes / programmes being implemented by the Government for the welfare and development of tribal population in the country including Madhya Pradesh; and
- (b) whether the said schemes / programmes particularly Tribal Sub-Plan (TSP) have achieved the desired results and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a): Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned including Madhya Pradesh, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. A list of important Schemes/Programmes implemented by the Ministry is at **Annexure I**.
- (b) Financial assistance is provided to the State Governments including Government of Madhya Pradesh under Special Central Assistance to Tribal Sub-Scheme (SCA to TSS against the proposal of activities for welfare of STs received from them for plugging critical gap in the sectors of education, health, livelihood, agriculture, irrigation, skill development, housing, roads, electricity, sanitation, clean drinking water, etc. The formulation of proposal and the implementation thereof is the responsibility of the State Government. Government has adopted a Tribal Sub-Plan (TSP) Strategy (now called as Schedule Tribe Component) for overall development of tribal people across the country, which include support for education, health, power, roads, sanitation, water supply, livelihood etc. The major part of infrastructural development activities and provision of basic amenities is carried out through various schemes / programmes of concerned Central Ministries and the State Governments. A statement showing earmarking of TSP funds by the Central Government Ministries / Departments vis-à-vis total plan outlay is at **Annexure II**. A statement showing State wise percentage of ST Population, total plan outlay, TSP Allocation and percentage allocation of TSP is at **Annexure III**.

Over the years, the Central and State Governments have been taking various initiatives for socio-economic upliftment of tribal populations of the country. The efforts have brought out some improvement for tribals in terms of various indices relating to housing, sanitation, literacy, health, livelihood, clean drinking water etc. However, there is still a gap in the facilities available to Scheduled Tribes vis-vis other groups as reflected in census 2011.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.308 for 05.02.2018 raised by Shri Anoop Mishra, M.P. regarding “Welfare and Development of Tribal Population”.

LIST OF SCHEMES/PROGRAMMES OF THE MINISTRY OF TRIBAL AFFAIRS

Sl. No.	Names of Schemes / Programmes
1	Girls and Boys Hostels for STs
2	Ashram Schools in Tribal Sub-Plan Area
3	Vocational Training in Tribal Areas
4	Post Matric Scholarship Scheme for ST students
5	Pre-Matric Scholarship Scheme for ST students
6	National Overseas Scholarship for ST students
7	National Fellowship and Scholarship for Higher Education of ST students
8	Grants-in-aid to Voluntary Organisations Working for welfare of STs
9	Strengthening Education among ST Girls in Low Literacy Districts
10	Development of Particularly Vulnerable Tribal Groups (PVTGs)
11	Grants under Article 275 (1) of the Constitution of India
12	Special Central Assistance(SCA) to Tribal Sub-Scheme(TSS)
13	Grants-in-aid to Tribal Research Institutes
14	Institutional Support for Development and Marketing of Tribal Products/Produce
15	Support to National/State Scheduled Tribe Finance and Development Corporations
16	Research Information & Mass Education, Tribal Festival and Others
17	Grants-in-aid to State Tribal Development Cooperative Corporations (STDCCs), etc. for Minor Forest Produce (MFP) Operations.
18.	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP

**Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No.308 for 05.02.2018 raised by Shri Anoop Mishra, M.P. regarding
“Welfare and Development of Tribal Population”.**

Ministry / Department wise TSP Allocation for 2014-15/2015-16 / 16-17

Sl. No	Name of the Ministry / Department	TSP Obligation	2014-15 (Actual)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
			Total Outlay	Total TSP Allocations	% of Total Outlay	Total Outlay	Total TSP Allocations	% of Total Outlay	Total Outlay	Total TSP Allocations	% of Total Outlay
1	Department of Telecommunications	0.25	2943.87	0.00	0.00	20278.66	11.96	0.059	5865.00	0.00	0.000
2	Ministry of Textiles	1.20	3288.82	33.04	1.00	3315.37	67.78	2.044	3350.00	40.20	1.200
3	Ministry of Water Resources, River Development and Ganga Rejuvenation	1.30	4907.84	60.00	1.22	6431.49	190.05	2.955	5490.86	146.00	2.659
4	Department of Food and Public Distribution	1.40	140.57	2.40	1.71	165.00	1.12	0.679	150.00	2.10	1.400
5	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	2.00	460.80	9.35	2.03	889.21	12.80	1.439	1044.00	21.00	2.011
6	Ministry of Culture	2.00	1417.30	25.88	1.83	1417.00	28.34	2.000	1755.00	35.10	2.000
7	Ministry of Housing and Urban Poverty Alleviation	2.40	2365.39	19.99	0.85	1947.01	40.20	2.065	5372.92	111.38	2.073
8	Department of Science and Technology	2.50	2496.69	36.20	1.45	3401.50	85.04	2.500	4000.00	100.00	2.500
9	Ministry of Tourism	2.50	866.66	30.45	3.51	840.00	21.25	2.530	1500.00	37.50	2.500
10	Ministry of Road Transport and Highways	3.50	27400.52	399.26	1.46	44232.00	520.00	1.176	54840.00	400.00	0.729
11	Department of Agriculture, Cooperation and Farmers' Welfare	8.00	18934.71	953.52	5.04	15493.50	930.10	6.003	20385.10	1200.00	5.887
12	Department of Agricultural Research and Education	3.60	2456.82	90.00	3.66	3000.00	108.03	3.601	3700.00	133.20	3.600
13	Ministry of Mines	4.00	324.07	10.71	3.30	437.12	8.94	2.045	570.00	11.70	2.053
14	Ministry of Electronics and Information Technology	6.70	3380.60	222.33	6.58	2700.00	181.00	6.704	3200.00	214.40	6.700
15	Department of Higher Education	7.50	12569.64	254.03	2.02	14373.00	1011.05	7.034	16425.00	1238.00	7.537
16	Ministry of Coal	8.20	473.87	33.05	6.97	551.00	37.15	6.742	300.00	18.00	6.000
17	Department of Health and Family Welfare	8.20	24745.40	1916.16	7.74	27195.99	2014.56	7.408	31120.12	2566.60	8.247
18	Ministry of Labour and Employment	8.20	1276.73	123.14	9.64	637.70	52.65	8.256	1550.00	127.10	8.200
19	Ministry of Micro, Small and Medium Enterprises	8.20	2384.57	170.39	7.15	2620.00	206.53	7.883	3000.00	246.01	8.200
20	Ministry of Panchayati Raj	8.20	3390.13	399.26	11.78	220.00	15.21	6.914	750.00	0.00	0.000
21	Ministry of Women and Child Development	8.20	16979.70	1517.00	8.93	18216.16	1666.71	9.150	17244.13	1418.60	8.227
22	Ministry of Youth Affairs and Sports	8.20	993.74	72.30	7.28	1203.50	68.07		1400.00	79.56	5.683
23	Ministry of Drinking Water and Sanitation	10.00	12081.75	672.52	5.57	10893.00	1074.30	9.862	13998.50	1400.00	10.001
24	Department of Land Resources	10.00	2498.04	254.03	10.17	1569.99	154.80	9.860	1699.00	165.00	9.712
25	Department of School Education and Literacy	10.70	42291.63	4707.15	11.13	38776.12	4297.16	11.082	39719.78	4276.70	10.767
26	Department of Rural Development	17.50	67205.89	3314.27	4.93	77548.00	2786.18	3.593	85913.65	4269.49	4.970
27	Ministry of Tribal Affairs	100.00	3831.95	3831.95	100.00	4573.80	4550.00	99.480	4800.00	4800.00	100.000
28	Ministry of Development of North Eastern Region	-	1695.07	0.00	0.00	1973.42	0.00	0.000	2400.00	0.00	0.000
29	Ministry of Environment, Forests and Climate Change	-	1513.55	12.72	0.84	1444.60	5.00	0.346	1999.40	5.50	0.275
30	Ministry of New and Renewable Energy	-	501.7	0.00	0.00	246.53	0.00	0.000	5000.00	87.00	1.740
31	Ministry of Skill Development and Entrepreneurship	-	0.00	0.00	0.00	1000.00	0.00	0.000	1700.00	157.75	9.279
32	Department of Empowerment of Persons with Disabilities	-	337.84	28.93	8.56	540.00	43.60	8.074	700.00	56.00	8.000
	TOTAL		266155.86	19200.03	7.21	308130.67	20189.58	6.552	340942.46	23363.89	6.853

**Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No.308 for 05.02.2018 raised by Shri Anoop Mishra, M.P. regarding
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STATE WISE % ST POPULATION, TOTAL PLAN OUTLAY, TSP ALLOCATION AND % TSP

Name of State	% ST Popln in State	2014-15			2015-16			2016-17		
		Total Plan Outlay	TSP Allocation	% of Total Plan Outlay	Total Plan Outlay	TSP Allocation	% of Total Plan Outlay	Total Plan Outlay	TSP Allocation	% of Total Plan Outlay
Andhra Pradesh	5.5	26670	1500	5.62	34408	1904	5.53	56067	3100	5.53
Assam	12.45	18000	90	0.50	25406	98	0.39	-	-	-
Bihar	1.28	55099	509	0.92	57138	679	1.19	64126	982	1.53
Chhattisgarh	30.62	26615	9519	35.77	29753	10513	35.33	34715	11500	33.13
Goa	10.23	357.25	36	10.08	490	51.5	10.51	474	56	11.81
Gujrat	14.75	69195	9039	13.06	79295	9691	12.22	85558	10267	12.00
Himachal Pradesh	5.71	4400	395	8.98	4800	432	9.00	5200	468	9.00
Jammu & Kashmir	11.91	-	-	-	-	-	-	-	-	-
Jharkhand	26.21	18260	11797	64.61	22526	14272	63.36	28220	16304	57.77
Karnataka	6.95	65600	4357	6.64	72597	4678	6.44	85375	5566	6.52
Kerala	1.45	20000	600	3.00	20000	605	3.03	24000	683	2.85
Madhya Pradesh	21.09	54902	7562	13.77	60747	8658	14.25	75189	10907	14.51
Maharashtra	9.35	51223	4815	9.40	54999	5170	9.40	56997	5358	9.40
Manipur	35.12	8671	3060	35.29	-	3366	-	-	-	-
Odisha	22.85	37529	7885	21.01	44230	8468	19.15	50200	10466	20.85
Rajasthan	13.48	66065	9178	13.89	111784	15613	13.97	99693	13596	13.64
Sikkim	33.8	2957	810	27.39	5176	-	-	1574	819	52.03
Tamil Nadu	1.1	42185	573	1.36	55100	658	1.19	60610	722	1.19
Telangana	9.34	48648	4560	9.37	52383	5036	9.61	67630	6171	9.12
Tripura	31.76	5151	2052	39.84	4827	2064	42.76	5184	2308	44.52
Uttar Pradesh	0.57	113500	104	0.09	120000	256	0.21	136667	260	0.19
Uttarakhand	2.89	16260	457	2.81	15795	430	2.72	15937	455	2.85
West Bengal	5.8	42694	3139	7.35	49507	3725	7.52	57905	4418	7.63
Total		793981	82037	10.33	920961	96368	10.46	1011321	104406	10.32